

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.2219
TO BE ANSWERED ON 4th March, 2020

DISPOSAL OF WASTE GENERATED BY ARMED FORCES

2219. SHRI UTTAM KUMAR REDDY NALAMADA:

Will the Minister of DEFENCE be pleased to state:

- (a) whether his Ministry has not complied with the order issued by the National Green Tribunal (NGT) directing them to ensure scientific disposal of waste generated by the armed forces;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any records of the quantity and types of waste generated and the ways in which they are disposed of are available with the Government and if so, the details of the contents of these records during the last five years; and
- (d) whether any steps has been taken up to rectify the problems pointed out by the NGT and implement better waste disposal methods and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) & (b): The collection and disposal of waste is being undertaken through conservancy contract in all Military Stations and Cantonments of Indian Army across the country. The waste is being disposed as per the directions of local Municipal Corporation.

The Naval units are compliant to NGT's order for disposal of waste. The recommended methodology of audit as mentioned in the revised NGT order on compliance of Municipal Solid Waste Management Rules, 2016 dated 31st August, 2018 have been implemented in all Naval units.

Handling and disposal of solid waste in all units of Indian Air Force is being undertaken in consonance with the directions issued vide Solid Waste Management Rules, 2016. Similarly, handling and disposal of Bio Medical Waste is being undertaken as per Bio Medical Rules – 2016 issued by the Ministry of Environment, Forests and Climate Change and O/o Director General Armed Force Medical Services (DGAFMS).

(c) The records of waste disposal are not maintained centrally by the three Armed Forces viz Army, Navy and Air Force. However, wastes including Industrial waste, Domestic waste etc. are handled as per extant regulations.

(d) The waste disposal methods in Armed Forces are in line with the existing State policies which are in turn, compliant to NGT's orders. In addition, the methods of disposal are reviewed from time-to-time based on the directives/policies of NGT/State/Government of India and emerging technologies.
